

ORISSA HIGH COURT

FILING REPORT AS ON :15/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	CRLA/0000914/2022	TAPAS MALLICK VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	MARINE PST TALCHUA /53 /2019 () //

ORISSA HIGH COURT

MISC CASES FILED on :15/10/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	36/2022 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	MR.SHOVESH ROY, MISS TRUPTI SHARMA O.L.
2	36/2022 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	MR.SHOVESH ROY, MISS TRUPTI SHARMA O.L.
3	255/2022 CONTC/6272/2022	BASANTI NANDI-MP	
4	256/2022 CONTC/6275/2022	BINATI GARTIA-MP	
5	627/2022 FAO/243/2022	JAYASHREE SAMAL-MP	KARUNAKAR RATH
6	1075/2022 CMP/613/2022	RAMA CHANDRA NAYAK-MP	CHANDIPRASAD SAHANI
7	1953/2022 ABLAPL/11334/2022	SISIR KANTA MAHAPATRA @ PINKY MAHAPATRA-MP	
8	14181/2022 WP(C)/6579/2021	GOUTAM KUMAR JENA-MP	SHASHI BHUSAN JENA
9	14182/2022 WP(C)/22736/2022	DHRUBA CHARAN JIT-MP	SHASHI BHUSAN JENA